NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH COURT-II

3. IA 1665/2020 IN C.P.(IB)-4258(MB)/2019

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.03.2021

NAME OF THE PARTIES: - IA 1665/2020 Suman Construction
(Chembur) and Anr
IN THE MATTER OF
Reserve Bank of India

V/s

Dewan Housing Finance Corporation Limited

Section 227(2) and 239 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Gautam Singh appeared for the Applicant. Due to paucity of time matter is listed on **17.03.2021** for Arguments.

Sd/- Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)
Dated this the 11th day of March 2021

Dated this the 11th day of March 2021

H.P. CHATURVEDI Member (Judicial)